

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 235
(IB)-702/ND/2018
IA/4227/2020, IA/1163/2021

IN THE MATTER OF:
Super Print Services

... **Applicant/Petitioner**

Vs.

M/s. Kalta Food and Beverages Pvt. Ltd.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 08.07.2021

CORAM:

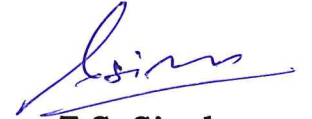
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Advocate Akshay Kapoor

ORDER

Renotify this matter on 17.08.2021.


T.S. Singh

(Court Officer)